(J.H.C. Sch. 1-7)
From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

Fax No. – 0651-2481449
Fax No. – 0651 – 2481116
File No. XXII(6)/NJA/I/2022-23/Apptt.
Letter No. \_\_\_\_/Apptt.
Dated:

To,

The Director,

National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal – 462044 (M.P.).

Sub.:- Regarding nomination of Judicial Officers for NJA Programme for the month of October and November, 2022.

Ref.:- Your letter no. NJA/Dir./Ac.Prog./2022-23/1493 dated 01<sup>st</sup> August, 2022 My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of October and November, 2022 in the following manner:-

Prog. No.	Date/Nature of Program -	Name of the Programme	Nature of Programme	Participants to be Nominated
P- 1310	15 <sup>th</sup> & 16 <sup>th</sup> October, 2022	Seminar on Judicial Reasoning, Knowledge, Skills & Perspective Development	Regular	<ol> <li>Mr. Sanjay Kumar No. 2, District &amp; Additional Sessions Judge, Khunti.</li> <li>Mr. Amit Kumar, Special Judge, POCSO Act, Latehar</li> </ol>
P- 1312	05 <sup>th</sup> & 06 <sup>th</sup> November, 2022	National Seminar on Bail & Interlocutory Applications	Regular	<ol> <li>Mr. Abhimanyu Kumar, District &amp; Additional Sessions Judge, Daltonganj.</li> <li>Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.</li> </ol>

This is for your Lordship's kind information and needful.

Yours faithfully,

Sd./- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3476 /Apptt.

Dated Ranchi the

19/9/22

Copy forwarded to the Principal District & Sessions Judges, Khunti / Latehar / Palamau at Daltonganj / Sahebganj for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.

Registrar (Administration)